

[Shri Sadhan Gupta]

Madam, for big business to forget the treatment which they themselves had from this Bank at one time and not so very long ago, and because they have now been admitted to its portals, they have now been admitted to the benefits which they were at one time denied. But for the common people it is not possible to forget the way in which this Bank has been hindering the economic development of this country and so we find from the trend of the debates in this House that there is no lamentation for the passing away of this institution.

Mr. Chairman: The hon. Member may continue on Monday.

5 P.M.

BUSINESS OF THE HOUSE

Mr. Chairman: I have an announcement to make. The consideration of the State Bank of India Bill, 1955, will continue for four hours and will be put down on Monday the 25th April, and the Insurance (Amendment) Bill, 1955, and the Reserve Bank of India (Amendment) Bill, 1955 will take one hour.

The House will now stand adjourned to 11 o'clock on Monday the 25th April, 1955.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, the 25th April, 1955.
